

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.10.2022 (WEDNESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 174 of 2022	Basant Kumar Goyal & Ors. Vs. Mentor Home Loans India Ltd.& Ors.	Ankur Rastogi	Amol Vyas

For Admission (After Notice)

2.	Comp. App. (AT) No. 42 of 2021	Registrar of Companies, West Bengal Vs. Bhattacharyya Bottling Plant Pvt. Ltd. & Ors.	Sumit Kumar Jaiswal	Kamal Nayan-R1
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For Hearing

3.	Comp. App. (AT) (Ins) No. 547 of 2021 (PH)	Vinay Jain Vs. IIFL Finance Ltd. & Anr. With	Bal Kishan	Suresh Dutt Dobha Nirmal Goenka-R1 Abhishek Anand-R2
4.	Comp. App. (AT) (Ins) No. 626 of 2021 (PH)	AVJ Heightss Apartment Owners Association Vs. India Infoline Finance Ltd. & Anr.	Shashank Agarwal	Abhishek Anand-R2
5.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. With	Dhruv Gupta	Rachit Mittal-R1
6.	Comp. App. (AT) (Ins) No. 617 of 2021	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh

7.	Compensation Application No. 02 of 2018	Maharashtra State Power Generation Co Ltd. Vs. Nair Coal Services Ltd. & Ors.	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3
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By order of Hon'ble Chairperson
-sd/-
Registrar